

{PDJ Establishment,Deoghar,Jharkhand}

Miss Kalpana Hazarika

Dist.. & Add. Sessions judge II

Cause List Date: 12-04-2021

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Criminal Appeal 36/2018 (HEARING)		Ashish Kumar Vs State	
2	Anticipatory Bail 1056/2019 (HEARING)		Bisheshwar Soren Vs State of Jharkhand	Ashok Kumar Sharma
3	Anticipatory Bail 930/2020 (HEARING)		LalmohanYadav Vs State of Jharkhand	Nilkanth pd. mahto
4	Anticipatory Bail 954/2020 (HEARING)		Santosh Pandit Vs State of Jharkhand	Amrit Anand
5	Anticipatory Bail 23/2021 (HEARING)		Tripurari Yadav Vs State of Jharkhand	Ali Atahar
6	Anticipatory Bail 64/2021 (HEARING)		Debu Ray Alias Dev Narayan Ray Vs State of Jharkhand	Subhash Chandra Roy
7	Anticipatory Bail 193/2021 (HEARING)		Jhupu @ Govind Bhokta Vs State of Jharkhand	Kanhaiya Pd. Roy
8	Anticipatory Bail 195/2021 (HEARING)		Bhudeo Yadav Vs State of Jharkhand	Sunil Kr. Mandal
9	Anticipatory Bail 202/2021 (HEARING)		Md. Hasim Vs State of Jharkhand	Vijay Kumar
10	Anticipatory Bail 204/2021 (HEARING)		Ishrail Ansari Vs State of Jharkhand	Hem Chandra Jha
11	Anticipatory Bail 206/2021 (HEARING)		Tarni Mandal Vs State of Jharkhand	Kaoushal Kishor Dubey
12	Anticipatory Bail 211/2021 (HEARING)		Deepak Kumar Singh Vs State of Jharkhand	Pritam Anand
13	Misc. Criminal Application 294/2021 (HEARING)		State of Jharkhand Vs Ranjeet Kumar Mandal	APP Amrit Anand
14	Misc. Criminal Application 295/2021 (HEARING)		State of Jharkhand Vs Dipak Kumar Mehra	APP Shashank Shekhar

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15	Misc. Criminal Application 303/2021 (HEARING)		State of Jharkhand Vs Saroj Thandar	APP Md. Mobin Ansari
16	Misc. Criminal Application 305/2021 (HEARING)		State of Jharkhand Vs Md. Furkan Ansari	APP Md. Mobin Ansari
17	Misc. Criminal Application 306/2021 (HEARING)		State of Jharkhand Vs Md. Aman	APP Md. Mobin Ansari
18	Misc. Criminal Application 308/2021 (HEARING)		State of Jharkhand Vs Babu Hussain	APP Ali Atahar
19	Misc. Criminal Application 322/2021 (HEARING)		State of Jharkhand Vs Chunna Kumar Das	APP Ali Atahar
20	Misc. Criminal Application 342/2021 (HEARING)		State of Jharkhand Vs Pintu Kumar Das	APP Ali Atahar
21	Misc. Criminal Application 343/2021 (HEARING)		State of Jharkhand Vs Ranjan Kumar Das	APP Ali Atahar
22	Misc. Criminal Application 348/2021 (HEARING)		State of Jharkhand Vs Lalu Mandal	APP Dilip Kumar Singh
23	Misc. Criminal Application 349/2021 (HEARING)		State of Jharkhand Vs Paltan Mandal	APP Dilip Kumar Singh
24	Misc. Criminal Application 350/2021 (HEARING)		State of Jharkhand Vs Ranjit Kumar Mandal	APP Dilip Kumar Singh
25	Misc. Criminal Application 351/2021 (HEARING)		State of Jharkhand Vs Mukhtar Ansari	APP Aman Kumar
26	Misc. Criminal Application 372/2021 (HEARING)		State of Jharkhand Vs Lalit Chand Mehra	APP Rashid Anwar
27	Misc. Criminal Application 377/2021 (HEARING)		State of Jharkhand Vs Nijam Ansari	APP Md. Mobin Ansari

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28	Misc. Criminal Application 378/2021 (HEARING)		State of Jharkhand Vs Md. Samsuddin Ansari	APP Md. Mobin Ansari
29	Misc. Criminal Application 379/2021 (HEARING)		State of Jharkhand Vs Sahbaj Ansari	APP Md. Mobin Ansari
30	Misc. Criminal Application 395/2021 (HEARING)		State of Jharkhand Vs Prasant Kumar	APP Kashi Prasad Yadav
31	Misc. Criminal Application 409/2021 (HEARING)		State of Jharkhand Vs Khalil mian	APP Md. Mobin Ansari
32	Anticipatory Bail 283/2021 (HEARING)		Poonam Barnwal Vs State of Jharkhand	Murari Lal Burnwal
33	Anticipatory Bail 307/2021 (HEARING)		Pappu Sah Vs State of Jharkhand	Atiqur Rahman
34	Misc. Criminal Application 472/2021 (HEARING)		State of Jharkhand Vs Prasant Singh	APP Dilip Kumar Singh
35	Misc. Criminal Application 474/2021 (HEARING)		State of Jharkhand Vs Mukesh Kumar	APP Hem Chandra Jha
36	Misc. Criminal Application 475/2021 (HEARING)		State of Jharkhand Vs Bisu Das	APP Hem Chandra Jha
37	Misc. Criminal Application 480/2021 (HEARING)		State of Jharkhand Vs Sunil Kumar Mandal	APP Ranjit Kumar Singh
38	Misc. Criminal Application 482/2021 (HEARING)		State of Jharkhand Vs Yunus Ansari	APP Abdul Raouf
39	Misc. Criminal Application 486/2021 (HEARING)		State of Jharkhand Vs Basudeo Mandal	APP Amit Kumar Choudhary

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40	Misc. Criminal Application 502/2021 (HEARING)		State of Jharkhand Vs Santosh Napit	APP Aman Kumar
41	Misc. Criminal Application 503/2021 (HEARING)		State of Jharkhand Vs Raghu Mandal	APP
42	Misc. Criminal Application 509/2021 (HEARING)		State of Jharkhand Vs Iltaf Mian	APP Rahul Kumar Singh
43	Misc. Criminal Application 541/2021 (HEARING)		State of Jharkhand Vs Vikash Goswami @ Vikash Kumar Goswami	APP Sunil Kr. Mandal
44	Misc. Criminal Application 588/2021 (HEARING)		State of Jharkhand Vs Sunil Kumar Mandal	APP Prashant Kumar Ray
45	Misc. Criminal Application 590/2021 (HEARING)		State of Jharkhand Vs Pinki Kumari	APP Ashok Kumar Ray
46	Misc. Criminal Application 636/2021 (HEARING)		State of Jharkhand Vs Firosh Ansari	APP Ali Atahar
47	Misc. Criminal Application 726/2021 (HEARING)		State Through Atish Kumar Vs Khushbu Devi	Ajeet Kumar
(Cyber Crime Case/0000012/2021)				
48	Session Trial 180/2014 (EVIDENCE)		State Vs BALESHWAR MAHTO	
49	Session Trial 181/2018 (EVIDENCE)		State Through Layand Tudu Vs Stifan Murmu @ Stam Murmu	
50	Session Trial 230/2018 (EVIDENCE)		State Through Sahida Khatoon Vs Sahabuddin Ansari	
51	Session Trial 276/2018 (EVIDENCE)		State Through Meera Devi Vs Raghunath Yadav @ Budhunath Mahto	

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52	Session Trial 303/2018 (EVIDENCE)		State Nand kishore turi Vs Mother in law of Deseased Sunita soren	
53	Session Trial 25/2019 (EVIDENCE)		State Through Anjali Kumari Vs Om Prakash Yadav	
54	Session Trial 132/2020 (EVIDENCE)		State Through Koushar Bano Vs Md. Altaf Alam @ Md. Altaf	
55	Session Trial 65/2021 (EVIDENCE)		State Through Sultana Khatoon Vs Ramij Ansari	
56	Session Trial 3/2021 (Appearance from Custody)		State Through Usha Devi Vs Baburam Rout	
57	Cyber Crime Case 35/2021 (Police Paper)		Rajesh Kumar Vs Jamshed Ansari	
58	Misc. Criminal Application 424/2021 (Framing of Issue)		State of Jharkhand Vs Md.Munna Ansari	APP Aman Kumar
